NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No. 373/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M.

Name o	f the Company	State Bank of India -Vs-	Adhunik Metaliks Ltd.	
Under Section		7_IBC party and a strick strict strick in Lieu.		
SI. No.	Representa	nation of Authorized Itive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
Ô	SUMIT (Pe	DEURALIA }	RP =	Smit Devoals
	Sidharte	Sherm, Adwards) Sherm, Adw Bon, Adu	Appear on belief of RP in I. A 559 of 207	18/01/4
(3)	Arand Prake	wh Day Adv	Amount for Reynal	ent uo.2

ORDER

- Ld. Pr. CA representing the Resolution Professional (RP), Ld. Advocate on behalf of the RP as well as Ld. Advocate on behalf of respondent no. 2 in I.A. 559/KB/2017 is present.
- Ld. Pr. CA representing Resolution Professional has made a request that time may be given for filing progress report by 31/01/2018. Prayer is allowed. Progress Report may be filed by 31/01/2018.

Ld. Advocate appearing on behalf of Commissioner of GST and Central Excise has made a request that time may be given for filing reply in I.A. No. 559/KB/2017. Prayer is allowed. Reply may be filed within 2 weeks with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite party.

List it on 19/02/2018 for further order.

Interim order, if any, is extended till next date of hearing.

41.14 AV 30 TTAU2

(Jinan K.R.) Member (J)

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(V.P.Singh) Member (J)